

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PATNA BENCH, PATNA

Q. A. No. 184 of 1996

Date of order : 6.8.2002.

Basudeo Sahu S/o late Mishri Sah, aged about 50 years
working as Head Enquiry-cum-Reservation Clerk under Sr.
Divisional Commercial Manager, N.F.Railway, Katihar.
... Applicant.

- VRS. -

1. Union of India through the General Manager, N.F.Rly. Hd. Qurs, Guwahati, 781001 (Assam).
2. Chief Commercial Manager, N.F.Railway, P.O. Maligaon, Rly. Hd. Qurs, Guwahati, 781011 (Assam).
3. Chief Personnel Officer, N.F.Rly., P.O. - Maligaon, Rly. Hd. Qurs, Guwahati, 781011 (Assam).
4. Senior Divisional Commercial Manager, N.F.Rly., Katihar, P.O. & District-Katihar (Bihar).
5. Shri S.C.Dhar, Asstt. Reservation Suptd. SCRB, N.F.Rly., Siliguri, P.O. - Siliguri, District-Darjeeling.
6. Shri D.K.Rey, Head Enquiry-Cum-Reservation Clerk N.F.Rly., Alipurduar Junction, P.O. - Alipurduar, District-Jalpaiguri (W.B.).
7. Shri P.L.Brahmin, Head Enquiry-Cum-Reservation Clerk, N.F.Rly. New Bongaigaon, P.O. - New Bongaon Distt. - Goalpara (Assam.)
8. Shri Sunil Guha, Head Enquiry cum Reservation Clerk, N.F.Rly. P.O. - Guwahati, Distt. - Kamrup (Assam)
9. Shri J.Prasad, Head Enquiry cum Reservation Clerk N.F.Rly. Guwahati, P.O. - Guwahati, Distt. Kamrup.
10. Shri Md. Taha, Head Enquiry Cum Reservation Clerk N.F.Rly. Katihar, P.O. + Distt. Katihar (Bihar).
11. Shri K.Rey, Head Enquiry cum Reservation Clerk, N.F.Rly. SCRB, Siliguri, P.O. Siliguri, District-Darjeeling (W.B.).



12. Shri A.K.Deb, Head Enquiry cum Reservation Clerk,
N.F.Rly.SCRB, Siliguri, P.O.Siliguri, District-
Darjeeling (W.B.)

13. Shri A.K.Ghose, Head Enquiry cum Reservation Clerk,
N.F.Rly. New Bongaigaon, District-Goalpara (Assam).

.... Respondents.

Counsel for the applicant : Shri Sudama Pandey.

Counsel for the respondents : Shri Gautam Bose.

C O R A M

Hon'ble Mr. Sarweshwar Jha, Member (Administrative)

Hon'ble Mrs. Shyama Debra, Member (Judicial)

O R D E R (Dictated in Court)

By Sarweshwar Jha, Member (A) :-

The learned counsels for both the parties were present and heard. The applicant, who has been an employee of the N.F.Railway, initially as Coaching Clerk, and subsequently as Enquiry-cum-Reservation Clerk, had through this original application prayed for revision of the seniority list for the post of Enquiry-cum-Reservation Clerk issued by the general Manager (P), N.F.Railway, and for restoration of his seniority on the basis of his position as appearing in the Chief Commercial Superintendent (P), Maligaon, memorandum no.E/283/115/P-III(T) dated the 27th November 1986 (Annexure-A/4) and the seniority list dated the 15th February 1989 (Annexure-A/5), and extension of the benefits of ~~or~~ ^{preferma} seniority, and promotion etc. with reference to his juniors with all consequential benefits of pay and allowances etc.

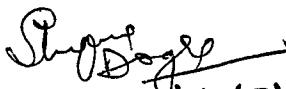
2. The learned counsel for the respondents Shri Bose informs that the seniority list as prayed for by the applicant, has since been revised vide Annexure-A/2 to the



written statement, in which the applicant has been assigned higher seniority. As regards the consequential benefits as a result of revision of seniority, it would be a subsequent exercise to be carried out by the respondents as per rules/instructions on the subject. That being the case, the relief prayed for by the applicant relating to the consequential benefits to be given to him would need to be attended to by the respondents ^{in due course} as per rules/instructions on the subject. The learned counsel for the applicant Shri Pandey is in agreement with this position.

3. In view of the above and also keeping in view ~~of the facts~~ that the reliefs asked/prayed for by the applicant have since been substantively granted by the respondents, we are of the opinion that this O.A. may be disposed of with a direction to the respondents to decide the consequential benefits accruing ^{from} revision of seniority and ^{to} issue appropriate and reasoned orders within a period of three months from the date of receipt/production of a copy of this order. With this, the O.A. stands disposed of with no order as to costs.

MAS.


(Shyama Deo)/M(J)


(Sarweshwar Jha)/M(A)